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ITEM NO.52

COURT NO.3

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).8963/2011

(From the judgement and order dated 17/02/2011 in WP No.9218/2011 of The
HIGH COURT OF JUDICATURE AT ALLAHABAD)

VIKAS JAIN

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 05/08/2013 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.M. LODHA

HON'BLE MR. JUSTICE MADAN B. LOKUR

For Petitioner(s) Mr. Anupam Lal Das,Adv. (A.C.)
Mr. Dipesh Sinha, Adv.
Mr. Anirudh Singh, Adv.

For Respondent(s) Mr. Vinay Garg,Adv.

Mr. Ravi Prakash Mehrotra ,Adv
Mr. Rajeev Dubey, Adv.

UPON hearing counsel the Court made the following
O R D E R

Leave granted. Hearing expedited.
Appeal to be listed for final hearing within one year from
today.

|(Rajesh Dham)
|Court Master

| |(Renu Diwan)
| |Court Master

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